

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 624 of 2019

IN THE MATTER OF:

M/s SAPS Infrastructure Pvt Ltd.

...Appellant

Vs

M/s Fairmate Chemicals Pvt. Ltd.

....Respondent

Present:

For Appellant:

For Respondent:

ORDER

02.07.2019 In spite of repeated requests nobody appeared on behalf of Appellant. The appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk